

Annexure-7

Name of corporate debtor : Provogue (India) Limited ;

Date of commencement of liquidation : 14 October 2019 ;

List of stakeholders as on : 24 March 2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in INR)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien / attachment pending disposal	Whether lien / attachment removed ? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bank of India, Treasury Branch, Mumbai	Equity Shareholder	U99999MH1906PLC000243	11-08-2020	15,41,91,012	2,01,29,375	Unsecured	-	-	-	0.61%	-	-	13,40,61,637	-	
2	a) Suman Anil Padhye b) Anil Diwakar Padhye	Equity Shareholder		22-11-2019	6,000	-	Unsecured	-	-	-	0.00%	-	-	6,000	-	

Note : The above information will be modified on submission of additional documents / information or fresh claim by the stakeholders of Corporate Debtor.